

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Office of the Registrar Rules, Jammu)

E-Mail at: registrarruleshc@gmail.com

All Principal District & Sessions Judges,
(District Coordinators Mediation Centre),
Jammu Province.

No. 554708RR

Date:- 02.02.2019

Subject: - Confirmation of participation of Lawyer mediators.

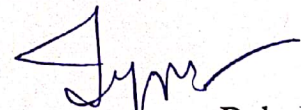
Sir,

Vide order no. 1343 Dated:- 01-02-2019, lawyer mediators have been nominated for attending the Refresher Course for Mediation Training to be held from 8th to 10th February, 2019 at GO's Mess, "Gulshan Ground", Gandhi Nagar, Jammu. Vide same order all the Pr. District and Sessions Judges were also requested to convey confirmation of participation of lawyer mediators of their respective Districts as arrangements for their accommodation and transport are required to be made.

You are therefore requested to convey the confirmation of participation of lawyer mediators of your respective Districts by or before 04-02-2019 on Fax number **0191-2539787** or on email ID:- **registrarruleshc@gmail.com**.

Looking forward for your cooperation please.

Sincerely Your's



Bala Jyoti
Registrar Rules
(CO-ordinator Mediation Centre,
Jammu Province)

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